

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2306
ANSWERED ON:08.12.2014
SFIS SCHEME FOR AVIATION INDUSTRY
Sundaram Shri P.R.

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether certain Indian carriers have not used their Served From India Scheme (SFIS) duty credit scrip to pay excise duty on fuel; and

(b) if so, the details thereof and the reasons therefor along with its impact on the airlines?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr. Mahesh Sharma)

(a)& (b) No such information in respect of utilization of Served From India Scheme (SFIS) is maintained in the Ministry. Hence, no analysis of its impact on the air- lines is made.